FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
TIRUMALLA INDIA STOREHOUSE PRIVATE LIMITED
OPERATING IN THE BUSINESS OF WAREHOUSING AND OIL EXTRACTION
AT
SURVEY NO. 55, PLOT NO. 18, BEED, TARAF BODDE TALUKA, HANUMAN NAGAR, BEED, MAHARASHTRA - 431122

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	**Tirumalla India Storehouse Pvt. Ltd.** PAN: AAGCT3439B CIN: U63030MH2017PTC297426
2.	Address of the registered office	Office No. 1104, 11th Floor, The Pacific, Plot No.229 Sector 13, Kharghar, Navi Mumbai, Raigarh, Panvel, Maharashtra, India, 410210
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	**Factory address:** Survey no 55, Plot No 18 at Beed, Taraf Bodde Taluka, Hanuman Nagar, Beed 431122 Maharashtra
5.	Installed capacity of main products/ services	Details not available.
6.	Quantity and value of main products/ services sold in last financial year	As per last available financial statements for FY 2021-22, total revenue from operations were Nil.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The financial statements and other details of the CD can be obtained by sending an email at ip.tirumallastore@gmail.com List of creditors is available on the website of https://ibbi.gov.in/claims/claim-process/U63030MH2017PTC297426
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in detailed Expression of Interest document which can be obtained by sending an email at ip.tirumallastore@gmail.com
10.	Last date for receipt of expression of interest	23/11/2026, till 05:00 PM
11.	Date of issue of provisional list of prospective resolution applicants	03/12/2026
12.	Last date for submission of objections to provisional list	08/12/2026
13.	Date of issue of final list of prospective resolution applicants	18/12/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23/12/2026
15.	Last date for submission of resolution plans	22/01/2027, till 05:00 PM

16.	Process email id to submit Expression of Interest	ip.tirumallastore@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Presently, no documents are available which confirms the registration of CD as an MSME



Mangesh V. Kekre
Resolution Professional
Tirumalla India Storehouse Pvt. Ltd.
IBBI Reg. No: IBBI/IPA-001/IP-P00539/2017-18/10964
AFA Valid till 31/12/2026
Office No. 607, Chetak Center, Near Hotel Shreemaya, RNT Marg, Indore (MP) 452001

Date: 07/11/2026
Place: Indore

EAST CENTRAL RAILWAY

E-TENDER NOTICE

Dhanbad, Dated: 03/11/2026

E-Tenders are invited for execution of the following works by Divisional Railway Manager (Engg.), E.C. Railway, Dhanbad:- **1.E-Tender No:** 255-DHN-2026-27 **Name of the work with its location & completion period:** Supply of Drinking water through private water tanker at various Railway Colonies for 02 years (24 months) under ADEN/2/GMO. 24(Twenty Four) Months **Approx. cost of work (In Rs.):** 31,58,472.84 **2.E-Tender No:** 256-DHN-2026-27 **Name of the work with its location & completion period:** Repair roof leakage, boundary wall and colony drain under ADEN/2/GMO. 12(Twelve) Months **Approx. cost of work (In Rs.):** 51,00,034.36 **3.E-Tender No:** 257-DHN-2026-27 **Name of the work with its location & completion period:** GMO-BRKA:- Replacement of bed block of bridge no. 174, strengthening of pier, boulder pitching, colour washing or white washing, pointing & epoxy grouting works under ADEN/2/GMO. 12(Twelve) Months **Approx. cost of work (In Rs.):** 1,40,05,853.43 **4.E-Tender No:** 258-DHN-2026-27 **Name of the work with its location & completion period:** Improvement of staff quarters with septic tanks, drains, sanitary system & dustbins at Gio colony, Traffic colony, Station colony of SSE/W/BRKA under ADEN/BRKA. 12(Twelve) Months **Approx. cost of work (In Rs.):** 1,16,24,794.77 **5.E-Tender No:** 259-DHN-2026-27 **Name of the work with its location & completion period:** BRKA:- Improvement of colony road & Parks at BRKA under ADEN/BRKA. 12(Twelve) Months **Approx. cost of work (In Rs.):** 1,33,39,489.55 **6.E-Tender No:** 260-DHN-2026-27 **Name of the work with its location & completion period:** Elimination of level crossing by subway LC No.2/B/T at Km-0/15-1/1 between PD branch under ADEN/BRKA in Dhanbad Division. 12(Twelve) Months **Approx. cost of work (In Rs.):** 5,00,93,202.68 **7.E-Tender No:** 261-DHN-2026-27 **Name of the work with its location & completion period:** Construction Side Drain under Sr.DEN.3- 2.081 km in section GMO-BRKA-0.761 km (N/S), JNN CRP VIA DGD-0.623 KM (SL) & CRP-RJB-0.697 km (S).12(Twelve) Months **Approx. cost of work (In Rs.):** 2,41,13,886.30 **8.E-Tender No:** 262-DHN-2026-27 **Name of the work with its location & completion period:** Construction Side Drain under Sr.DEN.3 - 2.027 km in section BRKA-GHD- 2.027 km (UP). 12(Twelve) Months **Approx. cost of work (In Rs.):** 2,34,88,153.05 **9.E-Tender No:** 263-DHN-2026-27 **Name of the work with its location & completion period:** Zonal contract in Zone No-27 for General, Pipe & sanitary, wood and Road work of Daltonganj Sub-Division under Asstt. Engineer, E.C. Rly, Daltonganj. (30.06.2027) **Approx. cost of work (In Rs.):** 53,00,000.00 **10.E-Tender No:** 264-DHN-2026-27 **Name of the work with its location & completion period:** Track repairs & maintenance in the SSE/P.way/DTO from Km 276 to 322/15 section under ADEN/DTO. 12(Twelve) Months **Approx. cost of work (In Rs.):** 68,19,432.94 **11.E-Tender No:** 265-DHN-2026-27 **Name of the work with its location & completion period:** Track repairs & maintenance in the SSE/P.way/BRWD from Km 236/0 to 276/0 section under ADEN/DTO. 12(Twelve) Months **Approx. cost of work (In Rs.):** 68,59,720.50 **12.E-Tender No:** 266-DHN-2026-27 **Name of the work with its location & completion period:** Track repairs & maintenance in the SSE/P.way/TORI-SVPO from Km 1.84 to 44.4 section under ADEN/LTHR. 12(Twelve) Months **Approx. cost of work (In Rs.):** 79,99,995.87 **13.E-Tender No:** 267-DHN-2026-27 **Name of the work with its location & completion period:** Track repairs & maintenance in the SSE/Pway/TORI from Km 142.15 to 186.30 section under ADEN/LTHR. 12(Twelve) Months **Approx. cost of work (In Rs.):** 64,99,998.60 **14.E-Tender No:** 268-DHN-2026-27 **Name of the work with its location & completion period:** Track repairs & maintenance in the SSE/Pway/LTHR from Km 142.15 to 186/30 section under ADEN/LTHR. 12(Twelve) Months **Approx. cost of work (In Rs.):** 85,23,216.90 **15.E-Tender No:** 269-DHN-2026-27 **Name of the work with its location & completion period:** Construction of Longitudinal & side drain & boundary wall to protect Railway land and cess & cutting Repairing in DC line and NPJE-KTH & KDS-TET link under ADEN/2/DHN. 12(Twelve) Months **Approx. cost of work (In Rs.):** 1,40,81,504.64 **16.E-Tender No:** 270-DHN-2026-27 **Name of the work with its location & completion period:** Drain & Pathway work etc. in connection with the work of yard improvement/upgradation work under ADEN/BRKA at station BRKA, RRME, BHKD & PTRU. 12(Twelve) Months **Approx. cost of work (In Rs.):** 11,12,44,460.76 **17.E-Tender No:** 271-DHN-2026-27 **Name of the work with its location & completion period:** Drain & Pathway work etc. in connection with the work of yard improvement/upgradation work under ADEN/2/GMO at station CRP, AMLO, DGD, DMBR & CNPR. 12(Twelve) Months **Approx. cost of work (In Rs.):** 9,93,82,961.8

Earnest Money (In Rs.): Earnest Money is applicable as shown in http://www.ireps.gov.in portal. **Date & Time for closing and opening of e-tender:** Date of closing of e-tender at 12-00 hours on 27.11.2026. Date of opening of e-tender from 12:30 hrs. on 27.11.2026. **Website particulars:** http://www.ireps.gov.in No manual tender will be accepted against e-tendering.

Divisional Railway Manager (Engineering), East Central Railway/Dhanbad.

PR/1268/DHN/ENGG/T/26-27/152

WESTERN RAILWAY RAJKOT DIVISION

PROPOSED REPLACEMENT OF GC-1992 STANDARD GIRDER BRIDGE BY RCC BOX

E-Tender Notice No. 34 of 2026-27 date: 05/11/2026

e-Tender No. DRM-RJT-2026-27-E-73

Name of Work: Rajkot Division:- Proposed replacement of GC-1992 standard girder bridge by RCC Box. in WANKANER-DAHINSARA, DAHINSARA-MALIYA MIYANA & RAJKOT-BHAKTINAGAR Section under Sr.DEN-East jurisdiction **Approximate NIT Cost:** ₹ 42,16,37,102.41 **Earnest Money:** ₹ 84,32,800.00 **Date & Time of Opening of Tender:** 30-11-2026, 15:00 Hrs. **Office Address:** Divisional Railway Manager (Engg.), Western Railway, Kothi Compound, Rajkot, Gujarat - 360 001. **Website:** www.ireps.gov.in

RJT-182

Like us on : facebook.com/WesternRly

CENTRAL RAILWAY

SOLAPUR DIVISION

ELECTRICAL WORK

The Senior Divisional Electrical Engineer, General, Central Railway, Solapur, for and on behalf of the President of India invites online e-tenders on Railways e-procurement website **www.ireps.gov.in** from reputed, experienced & Licensed Electrical contractors for the following works.

Tender No.: SUR/L/T/2026/20, Date: 05.11.2026. Name of work: Electrical general service portion of work in connection with Provision of additional two loop lines & provision of Shunting neck and A&D siding Boribial Railway Station and Extension of Shunting Neck and converted into DN Goods loop line of Tilati Railway Stations of Solapur Division. **Estimated cost**: ₹ 85,16,299.92. **Bid Security**: ₹ 1,70,300/-. **Completion Period**: 12 Months. **Validity of offer**: 60 Days.

Tender No. SUR/L/T/2026/21, Date: 05.11.2026. Name of work: Electrical general service portion of work in connection with Construction of New PWI office depot with store facilities at HG & GUR under ADEN/W/SUR & ADEN/KLBG Sub-division and Construction of PWI office and store & IOW office with store at Wadi under ADEN/KLBG sub-division of Solapur Division. **Estimated cost**: ₹ 75,85,479.22. **Bid Security**: ₹ 1,51,700/-. **Completion Period**: 12 Months. **Validity of offer**: 60 Days.

Date & time of tender closing on website: 30.11.2026 at 15: 00 hours. Bid Security cost shall be paid through e-payment on **www.ireps.gov.in** website.

Sr. Divisional Electrical Engineer (G), Central Railway, Solapur

AK/Sur-68

Travel safely, Avoid footboard travelling

EAST CENTRAL RAILWAY

OPEN TENDER

Batch No.29/2026 Dt. 04/11/2026

E-Tender Notice for supply of materials "Participation in through" Web Portal of IREPS -www.ireps.gov.in. Offers are invited for supply of the following material. The closing time for the tender is at 14.00 Hrs.

Sl.No. 01, **Tender No. :** 39265903, **Short Description of item:** Supply of Components for Clamp Type Ground Connection for Point Machine 220mm Stroke. Consists of:- 1. Clamp Point Lock 60kg (TWS) for B.G to Drg.No. RDSO/S3395A- Alt-PTJ-2:1 Set. 2. Driverod to Drg.No. RDSO.S.3460 Alt-PTJ-3: 1 No 3. Drive rod lug LH and RH to Drg.No RDSO.S.3461 Alt-PTJ-8:1 Set 4. Switch Extension Bracket to Drg.No RDSO. S.3591, Alt-PTJ-4: 2 Nos 5. Bush to Drg. No RDSO.S.3463 :1 No 6. Insulating Plate (RH) to Drg.No RDSO.S.3592: 1 No 7. Insulating Plate (LH) to Drg.No RDSO.S. 3593: 1 No 8. Insulating Washer to Drg.No S.8640: 8 Nos 9. Bush to Drg.No.S23199: 4 Nos 10 Bolt Special head with castle nut to Drg.No.SA 9158 Alt PTJ-2: 4 Nos Supply shall be made with Embossing of "S&T/PTJ" in Lock bar assembly, Lock arm, Stock rail bracket, Drive lug & drive rod). **Quantity** : 222 Set, **Publishing Date & Time :** 03/November/26 12:24 Hrs., **Tender Closing Date & Time :** 07-DEC-2026 14:00 Hrs.

Participants are required to submit their offer only on-line through the web Portal of IREPS- **www.ireps.gov.in** before the closing date and time. Other details regarding Consignee and detailed description of stores are available in tender document in tender notice on the above portal.

Sr. DMM/ECR/DHN

PR/1280/DHN/Store/T/26-27/48

CENTRAL RAILWAY

SOLAPUR DIVISION

SIGNALLING WORK

DRM(S&T)'s Office, Central Railway, Solapur for and on behalf of President of India invites online e-tenders on Railways e-procurement website **www.ireps.gov.in** from the capable, reputed firms / Contractors for the following works: **Tender Notice No SUR-N-T-2026-27-41, Date: 04.11.2026. Name of work with its locality**: Signalling work in connection with Construction of ROB in lieu of LC-40 and LC-42 in Solapur-Kurduwadi section of Solapur Division. **Approximate Cost of the work**: ₹ 1,33,43,324.27. **Cost of the tender form**: Nil. **Earnest money to be deposited**: ₹ 2,66,900/-. **Completion period of the work**: 12 Months. **Date & Time of Closing of tender**: 15.12.2026 after 15:30 Hrs. The details are available in ireps website. Corrigendum/ amendments if any will be uploaded only on above e-procurement website. Only online tenders will be accepted. Manual/postal/e-mail, FAX, by hand tenders will not be accepted. Bidders are requested to obtain Class III Digital Signature Certificate with company name and register the same with **www.ireps.gov.in** The Payment of Earnest Money (EMD) will be accepted through net banking or payment gateway or in the form of Bank Guarantee and the original Bank Guarantee should be delivered in person to the official nominated as indicated in the tender document before closing date for submission of bids (i.e. excluding the last date of submission of bids). For further details please visit **www.ireps.gov.in**.

Divisional Railway Manager, S&T Branch, Central Railway, Solapur

AK/Sur-65

Travel safely, Avoid footboard travelling

WESTERN RAILWAY

AMC OF ELECTRIC LOCO CAB ROOF MOUNTED AIR CONDITIONERS

Sr.DEE/TRS/BL Electric Loco Shed, Valsad invites **E-Tender Notice No: EL/TRS/BL/26-27/WO/08 DATED 02/11/2026. Work:** Annual Maintenance Contract of Electric Loco Cab roof mounted air conditioners including replacement of spares during AMC for period of 1 year. **Approx. Cost of Work:** ₹ 51,33,576/-. **EMD:** ₹ 1,02,700/-. **Date and Time of Submission:** Till 24.11.2026,12:00 hours. **Date and Time of Opening:** On 24.11.2026 at 12:30 hours. **Website Particulars:** www.ireps.gov.in

0788

Like us on: facebook.com/WesternRly

CENTRAL RAILWAY

SOLAPUR DIVISION

SIGNALLING WORK

DRM(S&T)'s Office, Central Railway, Solapur for and on behalf of President of India invites online e-tenders on Railways e-procurement website **www.ireps.gov.in** from the capable, reputed firms /Contractors for the following works: **Tender Notice No SUR-N-T-2026-27-39, Date: 04.11.2026. Name of work with its locality**: Signalling works in connection with CTR, TRR, TTR, TSR, TFTR, TBR and TWR related works in Solapur Division of Central Railway. **Approximate Cost of the work**: ₹ 1,29,44,874.19. **Cost of the tender form**: Nil. **Earnest money to be deposited**: ₹ 2,58,900/-. **Completion period of the work**: 12 Months. **Date & Time of Closing of tender**: 08.12.2026 after 15:30 Hrs. The details are available in ireps website. Corrigendum/ amendments if any will be uploaded only on above e-procurement website. Only online tenders will be accepted. Manual/postal/e-mail, FAX, by hand tenders will not be accepted. Bidders are requested to obtain Class III Digital Signature Certificate with company name and register the same with **www.ireps.gov.in** The Payment of Earnest Money (EMD) will be accepted through net banking or payment gateway or in the form of Bank Guarantee and the original Bank Guarantee should be delivered in person to the official nominated as indicated in the tender document before closing date for submission of bids (i.e. excluding the last date of submission of bids). For further details please visit **www.ireps.gov.in**.

Divisional Railway Manager, S&T Branch, Central Railway, Solapur

AK/Sur-63

Travel safely, Avoid footboard travelling

WESTERN RAILWAY RAJKOT DIVISION

PROVISION OF VARIOUS PASSENGER AMENITIES AND S&T UTILITY SHIFTING WORK

E-Tender Notice No. DRM-RJT-26-27-SnT-E-15R1, Dt. 05-11-2026

Name of Work: Rajkot Division - Provision of various passenger amenities and S&T utility shifting work in connection with soft upgradation/ improvement of Amrit Station Scheme at Rajkot Station. (Telecom Work) **Approx. Tender Cost:** ₹ 4,73,91,941.17 (Rs. Four Crore Seventy Three Lakh Ninety One Thousand Nine Hundred Forty One Rupees and Seventeen Paise Only) **Earnest Money Deposit:** ₹ 9,47,800.00 (Rs. Nine Lakh Forty Seven Thousand Eight Hundred Only) **Tender Form Fee:** ₹ 00.00 (ZERO) As per Para-3, GCC-2022 **Date and Time for apply online up to Date 27-11-2026** till 15:30 hours. **Address of the Office:** Divisional Railway Manager (S&T), Western Railway, Kothi Compound, Rajkot-360 001. **Website particular:** www.ireps.gov.in

RJT-183

Follow us on : x.com/WesternRly

EAST CENTRAL RAILWAY

E-Tender Notice

e-Tender Notice No. 06 of 2026-27 (Open) - Gati Shakti Unit/DDU

On line (through e-tendering) for the following work is invited by CAO/ Con/ RSP/ MHX for and on behalf of the President of India from experienced and financially as well as technically sound contractors including those enlisted with the Railway, CPWD, BSNL, MES, PWD and other public sector undertakings. **Tender No.06-DYCPM -GSU - DDU - 26-27, Name of the work with its location :** Balance work of " Development of existing Engineering siding as full - fledged Goods Shed Siding at MPO" in DDU Division.. **Advertised Value:** ₹ 37831124.25, **Earnest Money :** ₹ 756600.00, **Closing Date & time for submission of e-tender :** 27.11.2026, Up-to 15:00 hrs., **Website particulars of e-tendering : www.ireps.gov.in**

Chief Administrative Officer/Con/RSP/ Construction Department, MHX/PNBE

PR/1283/DDU-GS/CONST/T/26-27/36

WESTERN RAILWAY

SEAT CUSHIONING WORKS

Assistant Electrical Engineer EMU Workshop Mahalaxmi, invites **Tender Notice No: EL90-MX-2026-27-07-M Name of Work with its Location:** Repair of cushion and Upholstery of seats and backrest and Motorman/Guard seats in EMU/MEMU Coaches at EMU workshop Mahalaxmi. **Approx. Estimated Cost:** ₹ 65,87,977.44. **EMD :** ₹ 1,31,800/-. **Last Date & Time for online Submission of e-bids & Opening of e-Tenders.** On 27.11.2026 at 14:00 hours. The bids forms and other details like corrigendum can be obtained from the website www.ireps.gov.in

0790

Like us on: facebook.com/WesternRly

EAST CENTRAL RAILWAY

E-TENDER NOTICE

Sr. Divisional Electrical Engineer/TRS, East Central Railway, Barauni on behalf of the President of India calling "re-tender" from the eligible and experienced agencies or contractors for tender No. BJU-ELS-TRS-2026-27-01A. Particulars are as under: **1. Name of the work with its location:** Installation, Testing & Commissioning of Air Conditioners with and without trough with provision of thermal insulation on Electric Locomotives of ELS/BJU for a period of 02 years, **2. Approx Cost of the work:** 1,43,82,328.00 (Rupees one crore forty three Lakh eighty two Thousand three hundred twenty eight only), **3. Earnest Money:** Rs. 2,87,700.00/-, **4. Date & time of pre-bid meeting:** NA, **5. Biding start date:** 12.11.2026, **6. Last Date & Time for submission of bid:** 26/11/2026, 12:00 Hrs., **7. Website particulars where Tender document is available:** https://www.ireps.gov.in, Detailed tender notice, eligibility criteria and tender document can be seen from above website. All corrigendum will be uploaded on website, if required.

Sr. Divisional Electrical Engineer/TRS East Central Railway, Barauni

PR/1277/ELS/BJU/DRM/TRS/T/26-27/40

WESTERN RAILWAY

COMPREHENSIVE INDOOR & OUTDOOR S&T WORKS

Sr. DSTE/North/Mumbai Central, 2nd Floor, Divisional Railway Manager's Office, Mumbai Central, Mumbai - 400008, invites **E-Tender No: SG_216_2_154_164_174_WA Dtd :- 04-11-2026. Work and Location:** Supply of material, execution, testing and commissioning of indoor and outdoor work along with E.I alteration of Kyosan make at Surat & Niyol stations in connection with Surat - Conversion of Platform No. 1 into Island Platform with development of New Home Platform by providing 02 common loop and 02 stabling lines. **Surat: Proposed Electric loco shed NIYOL :-** Conversion of UP loop Line no. 4 into common loop by providing new cross over between UP & DN line at JL end of Mumbai Division, Western Railway. **Approx. Cost of Work:** ₹ 6,32,07,796.44. **EMD:** ₹ 12,64,200/-. **Date & Time for closure for Submission of E-Tender Documents:** Till 04.12.2026, 15:00 hrs. **Date & Time for Opening of E-Tender:** On 04.12.2026 at 15:30 hrs. The tender can be viewed at website www.ireps.gov.in

0789

Like us on: facebook.com/WesternRly

PUBLIC NOTICE

Notice is hereby given to public at large that, I, am investigating the title in respect of Flat No. 903, admeasuring 67.98 sq. mtrs. carpet area, together with 1 (One) Car Parking, being lying and situated at "The Malad Swing Co-operative Housing Society Ltd." My clients Mr. Manish Jayant Bhatia and Mrs. Harsha Manish Bhatia, are the registered holders of Flat No. 903, situated on the 9th Floor, admeasuring 67.98 sq. mtrs. carpet area, together with 1 (One) Car Parking, in the building known as "The Malad Swing Co-operative Housing Society Ltd.", situated at Opp. Laxminarayan Mandir, Marve Road, Malad (West), Mumbai - 400 064. My clients are Joint holders of Share Certificate No. 022 and Member's Registration No. 022, holding 10 (Ten) fully paid-up shares of Rs. 50/- (Rupees Fifty Only) each, bearing Distinctive Nos. 211 to 220 (both inclusive), issued by the aforesaid society. Notice is hereby given inviting objection of any person/s, Banks or any other Financial Institution who has any claim/s or charge over the said Flat. If any person/s having any objection shall intimate in writing about the objection with all relevant legal documents within 14 days of this Notice being published on the address mentioned herein below.

Dated this 07th day of November, 2026

Vishal V Acharya

Advocate for Manish Jayant Bhatia and Harsha Manish Bhatia Add: 1004/1005, Raheja Chambers, Free Press Journal Marg, Nariman Point, Mumbai- 400 021.

Mobile: +91 9821330501.

Email: vishal_acharya@hotmail.com

WESTERN RAILWAY - BHAVNAGAR DIVISION

FLASH BUTT WELD & RELATED ACTIVITIES AND HIGH LEVEL PLATFORM AT VARIOUS STATIONS

Sr. No.	E-Tender No.	Name of work	Tender Value (₹)	EMD (₹)
01	181-2026-27	Flash Butt Weld & related activities in Connection with various sanctioned track works 1) Gondal - Virpur - TRR (P) - 16.000 Tkm 2) Virpur - Jetalsar - TRR (P) - 19.200 Tkm.	7,96,23,623.84	15,92,500.00
02	182-2026-27	High level platform at Sanosara, Alampar, Chuda, Ujalav, Lathidad, Lushala & Ribda to curb MEA Deficiency and Improve Divyangjan Accessibility.	11,24,39,452.64	22,48,800.00

For All above Tenders : Bidding Start Date: 13/11/2026 **& Date of Bidding Closing:** 27/11/2026 **Website Details :** www.ireps.gov.in

BVP-166

Like us on : facebook.com/WesternRly • Follow us on : x.com/WesternRly

CENTRAL RAILWAY

SOLAPUR DIVISION

REPLACEMENT OF DEFECTIVE QUAD CABLE PATCH ALONG WITH EMERGENCY CONTROL CIRCUIT

DRM(S&T)'s Office, Central Railway, Solapur for and on behalf of President of India invites online e-tenders on Railways e-procurement website **www.ireps.gov.in** from the capable, reputed firms / Contractors for the following works: **Tender Notice No.: SUR-N-T-2026-27-43, Date: 05.11.2026. Name of work with its locality**: Replacement of defective quad cable patch along with Emergency Control circuit, TSS/SP/SSP communication and cable joints in Daund - Wadi section of Solapur division in Central Railway. **Cost of the work**: ₹ 3,12,14,892.04. **Cost of the tender form**: Nil. **Earnest money to be deposited**: ₹ 6,24,300/-. **Completion period of the work**: 12 Months. **Date & Time of Closing of tender on www.ireps.gov.in**: **01.12.2026 at 15:30 Hrs**. The details are available in ireps website. Corrigendum/ amendments if any will be uploaded only on above e-procurement website. Only online tenders will be accepted. Manual/ postal/e-mail, FAX, by hand tenders will not be accepted. Bidders are requested to obtain Class III Digital Signature Certificate with company name and register the same with **www.ireps.gov.in** The Payment of Earnest Money (EMD) will be accepted through net banking or payment gateway or in the form of Bank Guarantee and the original Bank Guarantee should be delivered in person to the official nominated as indicated in the tender document before closing date for submission of bids (i.e. excluding the last date of submission of bids). For further details please visit **www.ireps.gov.in**.

Divisional Railway Manager, S&T Branch, Central Railway, Solapur

AK/Sur-67

Travel safely, Avoid footboard travelling

CENTRAL RAILWAY

SOLAPUR DIVISION

PROTECTION / SHIFTING OF S&T CABLES / GEARS AT VARIOUS BRIDGES / RETAINING WALL WORKS

DRM(S&T)'s Office, Central Railway, Solapur for and on behalf of President of India invites online e-tenders on Railways e-procurement website **www.ireps.gov.in** from the capable, reputed firms / Contractors for the following works: **Tender Notice No.: SUR-N-T-2026-27-42, Date: 04.11.2026. Name of work with its locality**: Protection / shifting of S&T cables / gears at various bridges / retaining wall works of Solapur division on Central Railway. **Cost of the work**: ₹ 68,18,889.41. **Cost of the tender form**: Nil. **Earnest money to be deposited**: ₹ 1,36,400/-. **Completion period of the work**: 12 Months. **Date & Time of Closing of tender on www.ireps.gov.in**: **15.12.2026 at 15:30 Hrs**. The details are available in ireps website. Corrigendum/ amendments if any will be uploaded only on above e-procurement website. Only online tenders will be accepted. Manual/ postal/e-mail, FAX, by hand tenders will not be accepted. Bidders are requested to obtain Class III Digital Signature Certificate with company name and register the same with **www.ireps.gov.in** The Payment of Earnest Money (EMD) will be accepted through net banking or payment gateway or in the form of Bank Guarantee and the original Bank Guarantee should be delivered in person to the official nominated as indicated in the tender document before closing date for submission of bids (i.e. excluding the last date of submission of bids). For further details please visit **www.ireps.gov.in**.

Divisional Railway Manager, S&T Branch, Central Railway, Solapur

AK/Sur-66

Travel safely, Avoid footboard travelling

CENTRAL RAILWAY

SOLAPUR DIVISION

PROVISION OF COMMUNICATION FACILITIES ALONG WITH UTILITY SHIFTING/ RELOCATION

DRM(S&T)'s Office, Central Railway, Solapur for and on behalf of President of India invites online e-tenders on Railways e-procurement website **www.ireps.gov.in** from the capable, reputed firms / Contractors for the following works: **Tender Notice No.: SUR-N-T-2026-27-40, Date: 04.11.2026. Name of work with its locality**: Provision of communication facility to sub divisional hospital, RPF barrack, ADEN office and other Engineering Depots along with utility shifting/ relocation on Solapur division of Central Railway. **Cost of the work**: ₹ 61,07,641.81. **Cost of the tender form**: Nil. **Earnest money to be deposited**: ₹ 1,22,200/-. **Completion period of the work**: 12 Months. **Date & Time of Closing of tender on www.ireps.gov.in**: **11.12.2026 at 15:30 Hrs**. The details are available in ireps website. Corrigendum/ amendments if any will be uploaded only on above e-procurement website. Only online tenders will be accepted. Manual/ postal/e-mail, FAX, by hand tenders will not be accepted. Bidders are requested to obtain Class III Digital Signature Certificate with company name and register the same with **www.ireps.gov.in** The Payment of Earnest Money (EMD) will be accepted through net banking or payment gateway or in the form of Bank Guarantee and the original Bank Guarantee should be delivered in person to the official nominated as indicated in the tender document before closing date for submission of bids (i.e. excluding the last date of submission of bids). For further details please visit **www.ireps.gov.in**.

Divisional Railway Manager, S&T Branch, Central Railway, Solapur

AK/Sur-64

Travel safely, Avoid footboard travelling

RAIGAD POWER TRANSMISSION LIMITED

Registered Office : First Floor, Urjanidhi, 1, Barakhamba Lane, Connaught Place, New Delhi, Central Delhi - 110001., CIN- U42201DL2025GOI458171

PUBLIC NOTICE

Inviting Suggestions/ Objections on Raigad Power Transmission Limited's Application for Grant of Transmission Licence (Case No. 228 of 2026)

1. The Raigad Power Transmission Limited has filed an Application for grant of Transmission Licence before the Maharashtra Electricity Regulatory Commission under the provisions of Section 14 and 15 of the Electricity Act, 2003 and the MERC (Transmission Licence Conditions) Regulations, 2004. The Commission has admitted the Application on 04 November 2026 and directed Raigad Power Transmission Limited to publish a Public Notice under Section 15(2) of the Electricity Act, 2003.
2. Raigad Power Transmission Limited has been incorporated as a Special Purpose Vehicle for establishment of an Intra-State Transmission System for Network Expansion Scheme in Maharashtra to facilitate reliable power supply to Potential Pumped Storage Plants (PSPs) and evacuation of Power generated from PSPs (Around 3000 MW) in the Raigad region. The Project hasbeen awarded through Tariff Based Competitive Bidding process conducted by PFC Consulting Limited, notified as the Bid Process Coordinator by the Government of Maharashtra.
3. The Project consists of establishment of a 765/400/220 kV substation at Kandalgaon (Dist. Raigad) along with the associated lines, bays and LILO arrangements.
4. The Applicant has been acquired by the successful bidder pursuant to the bidding process and is required to obtain Transmission Licence for establishment, operation and maintenance of the said Intra-State Transmission System in the State of Maharashtra on a Build, Own, Operate and Transfer (BOOT) basis. Accordingly, Raigad Power Transmission Limited has applied for grant of Transmission Licence.
5. The Commission has directed Raigad Power Transmission Limited to invite Suggestions/ Objections from the Public on its Application for grant of Transmission Licence through this Notice. The contact details of the nodal person from whom a copy of the Application may be obtained for inspection or purchase is as under:
   a. Name: Mr. Sumit Kumar Sinha.
   b. Address from which to obtain the Application copy for inspection or purchase: Urjanidhi, 1st Floor, 1, Barakhamba Lane, Connaught Place, New Delhi - 110001, India.
   c. Timing for inspection or purchase: During working days between 10:00 hrs to 17:00 hrs
   d. Detailed Application Documents (in English) along with CD on payment of ₹100/- in cash or by DD/Cheque drawn on "Raigad Power Transmission Limited" payable at New Delhi.
   e. Website address from where the copy of Application may be downloaded free of cost: https://www.apraava.com
6. In response to the Public Notice published, every person who intends to file suggestions/ objections can submit the same in English or Marathi language in writing by uploading it through 'E-Public Consultation' Tab on MERC website (www.merc.gov.in/e-public-consultation). In case of any difficulty in accessing this feature, concerned stakeholders can contact the MERC Office on Mobile No.: 8928071522 or on Email ID: suggestions@merc.gov.in between 10:00 hrs to 17:00 hrs on all working days.
7. A person who has uploaded suggestions and objections on 'E-Public Consultation' tab need not file any hard copy of its submission. Person who does not have access to electronic media can file their suggestion and objection in a hard copy addressed to **'Secretary', Maharashtra Electricity Regulatory Commission (MERC), 13th Floor, Centre No. 1, World Trade Centre, Cuffe Parade, Mumbai-400005 along with proof of service on Mr. Sumit Kumar Sinha. Urjanidhi, 1st Floor, 1, Barakhamba Lane, Connaught Place, New Delhi - 110001, Email: sumit.sinha@apraava.com** and should carry the full name, postal address and Email address, if any, of the sender. Suggestions and/ or objections received **after 07 December 2026 on 17:00 Hrs** shall not be considered. Suggestions/ Objections filed through any other mode shall not be considered.
8. Raigad Power Transmission Limited shall reply to each of the objections/ comments received within three days of the receipt of the same but not later than **10 December 2026** for all the objections/comments received till **07 December 2026.**

Sd/-

(Signature of the Authorised Signatory)

Place: Mumbai **Name: Nabeel Saleem**

Date: 7 November 2026 **Designation: General Counsel**

IN THE CITY CIVIL COURT AT BOMBAY S. C. SUIT NO. 2751 OF 2025

(Order V, Rule 20 (1-A) of C.P.C. for Paper Publication)

Plaint lodged on : 16-10-2025
Plaint admitted on 17-11-2025
Rule 51.
SUMMONS to answer Plaint
Under section 27,0.V.rr.1,5,7
And 8 and O,Vill,r.9 of the Code of civil Procedure.

IN THE MATTER OF:

Samrat Co-operative Housing Society Ltd.

A society registered under the Maharashtra Co-operative Societies Act, 1960, bearing Registration No. BOM/(W-G/N)/HSG/(T.C.)/2366/86-87 dated 15-12-1986, having its registered office at Plot No. 314, Lady Jamshedji Road, Opposite Victoria Church, Mahim, Mumbai-400 016, through its Secretary, Meldan Mathew D'Cunha ...Plaintiff

V/s.

1. Samrat Builders (a Partnership firm), Through its Partner/Administrator Shri Kiran Bhavanji Gala, 301, Parsmani Building, Laxminarayan Lane, Matunga (East), Mumbai-400 019.

2. Shri Kiran Bhavanji Gala, Administrator of the Estate of late Shri Bhavanji Meghi Gala, 301, Parsmani Building, Laxminarayan Lane, Matunga (East), Mumbai 400 019. ...Defendants 1&2

To,
SAMRAT BUILDERS (Partnership firm)
SHRI KIRAN BHAVANJI GALA

As per Order dated on 07-07-2026 pass by Hon'ble Judge His Honour Judge Shri Durgaprasad R. Deshpande presiding in Court Room No.2.

WHEREAS the above named Plaintiff has/have instituted a Plaint in the Honourable Court against the above named Defendants whereof the following is a concise statement, Viz:-

THE PLAINTIFF THEREFORE PRAY :-

a) This Honourable Court will be pleased to pass an order to direct and decree against both the defendants directing them to registered conveyance deed of schedule property as shown in the agreement for sale dated 22nd Feb, 1981 i.e. 314 L.J.Road, Mahim, Mumbai 400016 in favour of Plaintiffs at their cost.

b) This Honorable Court will be pleased to restrain the Defendants and their agents to conveyance, transfer, alienating their right to any other person or persons in any manner.

c) Ad-interim and interim injunction in terms of prayer clause (3) above be granted in favour of Plaintiff.

d) Cost of the suit be provided.

Mumbai this 23rd day of Oct, 2026

Your are hereby summoned, to appear in this Hon'ble Court on 19th Nov 2026 in C.R.2, at eleven O clock standard time in the forenoon in person by an advocate and able to answer all material questions relating to the suit, or who shall be accompanied by some other person able to answer all such questions to answer the above named plaintiffs and as the day fixed for your appearance is appointed for the final disposal of the suit, you must produced all your witnesses on that day, and your are hereby required to take notice that in default of your appearance on the day before mentioned, the suit will be hear and determined in your absence, and you will bring with you or send your an advocate any documents in your possession or power containing evidence relating to the merits of the Plaintiff's case or upon which you intend to reply in support of your case.

Given under my hands and seal of this Hon'ble Court.

Dated this 23rd day of Oct 2026

mms 23/10/26 Sealer mms 23/10/26

For Registrar, City Civil Court Bombay

MR.PRAKASH S.JAIN
ADVOCATE HIGH COURT
101, Adhrash CHS Ltd,
Tagore Nagar, Vikhroli (E)
Mumbai-400083.

THE BOMBAY CITY CIVIL COURT BOMBAY

You are hereby informed that the Free Legal Service from the State Legal Services Authority, High Court Legal Services Committee, District Legal Service Authority and Taluka Legal Service Committee as per eligibility criteria are available to you and in case you are eligible and desire to avail the free legal services you may contact any of the above Legal Services Authority Committee.

N.B. A copy of the Plaint along with all annexure thereto, certified as true copy by Advocate for Plaintiff are enclosed here with.

P.S.Jain
Adv. for Plaintiff,

N.B. Next date in this suit is 19-11-2026. Please check the status and next/further date of this Suit on the official web-site of the City Civil & Session court, Gr. Bombay.

KONKAN RAILWAY CORPORATION LIMITED

(A Government of India Undertaking)

NOTICE INVITING OPEN-E-TENDER

Chief Commercial Manager, Konkan Railway Corporation Limited, invites open tender in Two packet Bid system through E-tendering on IREPS Portal from eligible parties for the following contracts. **Tender Notice No. CO-16/6/2015-COMM-2026, dated: 06.11.2026. Name of contract**: Construction and Management of Pit Mounted Electronic Weighbridge at Kolad & Surathkal stations. **Period of Contract**: Five years. **Closing Date & Time**: 07.12.2026 upto 15:00 hrs for submission of online offers/bids. Manual offers shall not be accepted. Please visit **www.ireps.gov.in** website for details and participation. Corrigendum / addendum, if any, will be hosted in this website only.

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

TIRUMALLA INDIA STOREHOUSE PRIVATE LIMITED

OPERATING IN THE BUSINESS OF WAREHOUSING AND OIL EXTRACTION AT SURVEY NO. 55, PLOT NO. 18, BEED, TARAF BODDE TALUKA, HANUMAN NAGAR, BEED, MAHARASHTRA - 431122

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	**Tirumalla India Storehouse Pvt. Ltd.** **PAN:** AAGCT3439B **CIN:** U63030MH2017PTC297426
2	Address of the registered office	Office No. 1104, 11th Floor, The Pacific, Plot No.229 Sector 13, Kharghar, Navi Mumbai, Raigarh, Panvel, Maharashtra, India, 410210
3	URL of website	Not available
4	Details of place where majority of fixed assets are located	**Factory address:** Survey no 55, Plot No 18 at Beed, Taraf Bodde Taluka, Hanuman Nagar, Beed 431122 Maharashtra
5	Installed capacity of main products/ services	Details not available.
6	Quantity and value of main products/ services sold in last financial year	As per last available financial statements for FY 2021-22, total revenue from operations were Nil.
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The financial statements and other details of the CD can be obtained by sending an email at ip.tirumallastore@gmail.com List of creditors is available on the website of https://ibbi.gov.in/claims/claim-process/U63030MH2017PTC297426
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in detailed Expression of Interest document which can be obtained by sending an email at ip.tirumallastore@gmail.com
10	Last date for receipt of expression of interest	23/11/2026, till 05:00 PM
11	Date of issue of provisional list of prospective resolution applicants	03/12/2026
12	Last date for submission of objections to provisional list	08/12/2026
13	Date of issue of final list of prospective resolution applicants	18/12/2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23/12/2026
15	Last date for submission of resolution plans	22/01/2027, till 05:00 PM
16	Process email id to submit Expression of Interest	ip.tirumallastore@gmail.com
17	Details of the corporate debtor's registration status as MSME	Presently, no documents are available which confirms the registration of CD as an MSME

Sd/- Mangesh V. Kekre
Resolution Professional
Tirumalla India Storehouse Pvt. Ltd.
IBBI Reg. No: IBBI/IPA-001/IP-P00539/2017-18/10964
AFA Valid till 31/12/2026
Office No. 607, Chetak Center, Near Hotel Shreemaya, RNT Marg, Indore (MP) 452001

Date: 07.11.2026
Place: Indore

PUBLIC NOTICE

NOTICE is hereby given that, The said SHRI SHASHIKANT RAO (s/o. SHRI. ANAND RAO) was the joint owner alongwith SMT. VANDANA SHASHIKANT RAO in respect of Flat no. 601, 6th Floor, B Wing, admeasuring 103.72 sq.meters built up area, GUNDECHA HEIGHTS CHS LTD, situated at LBS Marg, Kanjurmarg West, Mumbai-400078; constructed on the plot of land bearing C.T.S. No. 607, of Village Kanjur, Taluka Kurla, Mumbai Suburban District, alongwith ten fully paid up shares of Rs. 50/- each bearing distinctive nos from 0801 to 0810 both inclusive comprised in share certificate no. 078 dated 12th February 2016. The said SHRI. SHASHIKANT RAO expired on 12th January 2014 leaving behind him the said 1) SMT. VANDANA SHASHIKANT RAO (wife) 2) Ms. SANJANA SHASHIKANT RAO (daughter) & 3) Mr. SIDDHANT SHASHIKANT RAO (son), as his only legal heir under the Law of Succession under which he was Governed.

Any person/s, body corporate, Bank or Financial Institutions who has any claim, right, title or interest in the said flat, shares in the share capital of the society by way of Agreement, Gift, Sale, inheritance, partition or any other way whatsoever would make the same known to the undersigned at, office no. 4, Rolex Metal Industries, Village Road, Bhandup West, Mumbai-400078, within 15 days from date of publication hereof failing which claim if any received thereafter shall be treated as waived of & not binding on the aforesaid legal heirs entitling them to dispose off or deal with the said flat and shares as they deem alright.

Yours Faithfully,
SMITA KIRAN SALVE
ADVOCATE HIGH COURT

PLACE :- MUMBAI
DATE :- 06-11-2026

एमटीएनएलच्या मालमत्तेची विक्री

सरकार ९ हजार कोटींच्या मालमत्तेबाबत पुढील आर्थिक वर्षात अंमलबजावणी करणार

नवी दिल्ली : कर्जबाजारी दूरसंचार कंपनी एमटीएनएलच्या ९ हजार कोटी रुपयांच्या मालमत्तेची पुढील २०२७-२८ या आर्थिक वर्षात विक्री करण्याची सरकारची योजना आहे, अशी माहिती या घडामोडीशी परिचित असलेल्या अधिकृत सूत्रांनी शुक्रवारी दिली.

या पैशांमुळे बंधपत्र हमीसह ५०,००० कोटी रुपये असल्याचा अंदाज असलेल्या या सरकारी दूरसंचार कंपनीचे कर्ज कमी होण्यास मदत होईल.



सूत्रांनी सांगितले की, पुढील २०२७-२८ या आर्थिक वर्षासाठी एमटीएनएलच्या ९ हजार कोटी रुपयांच्या जमीन मालमत्तेचे मौद्रीकरण करण्याची सरकारची योजना आहे. मालमत्तांच्या मालकी हक्काबाबत अनेक समस्या होत्या ज्या आता सोडवण्यात आल्या आहेत आणि आता ४० स्पष्ट व निर्दोष मालमत्ता विक्रीसाठी उपलब्ध केल्या जातील.

एमटीएनएलच्या दायित्वांसाठी व कर्जाच्या जबाबदाऱ्यांसाठी, हमीसह दायित्वांचा भरणा करण्यासाठी एमटीएनएलच्या मालमत्ता आधाराच्या रूपात पुरेसा आधार उपलब्ध आहे. हमी रोखे हे अंदाजे ३०,००० कोटी रुपयांचे आहेत. त्या हमीसह एकूण दायित्वे ५० हजार कोटी रुपयांच्या घरात असतील, असे सूत्रांनी सांगितले.

एमटीएनएल मालमत्तेच्या महसुलाचा वापर करून कर्मचाऱ्यांचे पगार देत आहे.

७,५०३ कोटींच्या इलेक्ट्रॉनिक प्रकल्पांना मंजुरी

सेमीकंडक्टर उपकरणे, सामग्री, फॅब्रिकेशन, चिप पॅकेजिंगमधील देशांतर्गत क्षमतांना बळकट करण्याच्या प्रयत्नांना गती देत सरकारने शुक्रवारी ₹१.२७ लाख कोटींच्या 'सेमीकॉन इंडिया २.०' प्रोग्रामच्या तीन प्रमुख स्तंभांतर्गत अर्ज प्रक्रिया खुले केले आहेत. केंद्रीय माहिती तंत्रज्ञान मंत्री अश्विनी वैष्णव यांनी सेमीकंडक्टर मशीन्स आणि साहित्य, अतिरिक्त फॅब्रिकेशन प्लांट्स उभारणे आणि असेंब्ली, टेस्टिंग, मार्किंग व पॅकेजिंग तसेच आऊटसोर्स्ड सेमीकंडक्टर असेंब्ली अँड टेस्ट उद्योगाचा विस्तार करणाऱ्या प्रकल्पांसाठी 'सेमीकॉन २.०' या वेब ॲप्लिकेशन पोर्टलचा शुभारंभ केला.

फसवणुकीची रक्कम वळवण्यासाठी म्युल अकाऊंटचा वापर; दोघांविरुद्ध गुन्हा दाखल

भाईंदर : सायबर आर्थिक फसवणुकीतून मिळालेली रक्कम स्वीकारणे, साठवणे आणि अन्य खात्यांमध्ये वळवण्यासाठी इतरांच्या बँक खात्यांचा 'म्युल अकाऊंट' म्हणून वापर केल्याचा गंभीर प्रकार उघडकीस आला आहे. याप्रकरणी धारावीतील एका महिलेसह तिच्या साथीदाराविरुद्ध नवघर पोलीस ठाण्यात गुन्हा दाखल करण्यात आला असून, या प्रकरणात आणखी काही जणांचा सहभाग असल्याचा संशय आहे.

पोलिसांनी दिलेल्या माहितीनुसार, १ जानेवारी २०२४ ते ४ नोव्हेंबर २०२६ या कालावधीत हा प्रकार घडला. तांत्रिक पुरावे, राष्ट्रीय सायबर गुन्हे नोंदणी पोर्टलवरील तक्रारी, बँक खात्यांची विवरणपत्रे आणि आर्थिक व्यवहारांच्या विश्लेषणातून हा गैरप्रकार उघड झाला. आरोपींनी पवनकुमार दुसा आणि मनिषा मक्कर यांना आमिष दाखवून त्यांच्या बँक ऑफ महाराष्ट्रमधील खात्यांचा सायबर फसवणुकीतील पैशांच्या व्यवहारांसाठी वापर केल्याचे प्राथमिक तपासात निष्पन्न झाले आहे. या खात्यांमध्ये फसवणुकीची रक्कम जमा करणे, ती साठवणे आणि पुढे अन्य खात्यांमध्ये हस्तांतरित करून तिचा माग काढणे कठीण करण्यासाठी आरोपींनी नियोजनबद्ध पद्धतीने व्यवहार केल्याचा संशय पोलिसांनी व्यक्त केला आहे.

या प्रकारात आरोपींनी आर्थिक लाभ मिळवण्यासाठी बँक खाती उपलब्ध करून दिली आणि सायबर आर्थिक गुन्ह्यांतील फसवणुकीची रक्कम वळविण्यात सक्रिय सहभाग घेतल्याचे तपासातून समोर आले आहे. अनोळखी व्यक्तींना बँक खाते, एटीएम कार्ड, पासबुक किंवा ऑनलाइन बँकिंगची माहिती देण्यास प्रवृत्त केले जाते.

इंडो बोरॅक्स अँड केमिकल्स लि.

नोंदणीकृत कार्यालय : ५०६, ५ वा मजला, तुलसियानी चेंबर्स, फ्री प्रेस जर्नल मार्ग, नरिमन पॉईंट, मुंबई-४०००२१
सीआयएन : एल२४१००एमएच१९८०पीएलसी०२३१७७
ईमेल : complianceofficer@indoborax.com, वेबसाईट : www.indoborax.com दू.:०२२-३५२१८५९१

३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहा महिन्यांसाठी अलिप्त आणि एकत्रित अलेखापरीक्षित वित्तीय निष्कर्षांचा उतारा

(रु. लाखांत)

अनु. क्र.	तपशील	अलिप्त						एकत्रित					
		संपलेली तिमाही			संपलेले सहा महिने		संपलेले वर्ष	संपलेली तिमाही			संपलेले सहा महिने		संपलेले वर्ष
		३०.०९.२०२६	३०.०६.२०२६	३०.०९.२०२५	३०.०९.२०२६	३०.०९.२०२५	३१.०३.२०२६	३०.०९.२०२६	३०.०६.२०२६	३०.०९.२०२५	३०.०९.२०२६	३०.०९.२०२५	३१.०३.२०२६
		अलेखापरिक्षित			अलेखापरिक्षित		लेखापरिक्षित	अलेखापरिक्षित			अलेखापरिक्षित		लेखापरिक्षित
१	प्रवर्तनातून एकूण उत्पन्न (निव्वळ)	६,३३३.४२	७,२९१.२२	६,११९.११	१३,६२४.६४	११,७५४.९९	२३,०१७.४९	६,३३५.०८	७,२९१.२२	६,१४२.०१	१३,६२६.३०	११,८००.५४	२३,०८८.६६
२	कालावधीसाठी निव्वळ नफा/(तोटा) (कर, अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींपूर्वी	४४१.०२	२,२००.१०	१,२९७.८५	२,६४१.१२	२,७१२.४८	५,५६६.२१	४३१.२१	२,२००.०३	१,३२०.६९	२,६३१.२४	२,७५७.८९	५,६३७.१२
३	कालावधीसाठी करपूर्व निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींनंतर)	१,४५२.८९	२,२००.१०	२,२३२.५७	३,६५२.९९	३,६४७.२०	६,५८०.९६	७७८.७२	२,२००.०३	२,२५५.४१	२,९७८.७५	३,६९२.६१	६,६५१.८७
४	कालावधीसाठी करोत्तर निव्वळ नफा/(तोटा) (अपवादात्मक आणि/किंवा अनन्यसाधारण बाबींनंतर)	१,१४६.७८	१,६२५.४७	१,६०९.०६	२,७७२.२५	२,६१२.५९	४,९७३.९७	४७४.५७	१,६२५.४०	१,६२६.१५	२,०९९.९७	२,६४६.५६	५,०२६.९८
५	कालावधीसाठी एकूण सर्वसमावेशक उत्पन्न (कालावधीसाठी नफा/(तोटा) (करोत्तर) आणि इतर सर्वसमावेशक उत्पन्न (करोत्तर) धरून)	१,१४५.२५	१,८४७.९५	१,७२२.५०	२,९९३.२०	२,८३३.४७	५,३७६.२५	४९२.२६	१,८६४.३४	१,७३९.५९	२,३५६.६०	२,८६७.४४	५,४३५.८९
६	समभाग भांडवल (दर्शनी मूल्य रु. १/- प्रती समभाग)	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०	३२०.९०
७	मागील वर्षाच्या लेखापरीक्षित ताळेबंदात						३८,१३४.२८						३८,३३७.४०
८	प्रती समभाग प्राप्ती (ईपीएस) (दर्शनी मूल्य रु.												
	ए) मुलभूत ईपीएस – रु.	३.५७	५.०७	५.०१	८.६४	८.१४	१५.५	१.४७	५.०७	५.०७	६.५४	८.२५	१५.६७
	बी) सौम्यिकृत ईपीएस – रु.	३.५७	५.०७	५.०१	८.६४	८.१४	१५.५	१.४७	५.०७	५.०७	६.५४	८.२५	१५.६७

टीपा :
१. वरील माहिती म्हणजे सेबी (लिस्टींग ऑब्लिगेशन अँड डिस्क्लोजर रिक्वायरमेंटस) रेग्युलेशन्स, २०१५ च्या रेग्युलेशन ३३ अंतर्गत स्टॉक एक्स्चेंजकडे सादर केलेल्या ३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहा महिन्यांसाठी एकत्रित वित्तीय निष्कर्षांच्या तपशिलवार विवरणाचा एक उतारा आहे. ३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहा महिन्यांसाठी अलिप्त वित्तीय निष्कर्षांचे तपशिलवार विवरण बीएसइ लिमिटेड (www.bseindia.com) नॅशनल स्टॉक एक्स्चेंज ऑफ इंडिया लिमिटेडची (www.nseindia.com) वेबसाईट आणि कंपनीची वेबसाईट (www.indoborax.com) वर उपलब्ध आहे.
२. वरील निष्कर्ष लेखापरीक्षण समितीने पुनर्विलोकित केले आणि ०६ नोव्हेंबर, २०२६ रोजी झालेल्या त्यांच्या बैठकीत संचालक मंडळाने मंजुरी देऊन अभिलिखित केले.

मुंबई, ०६ नोव्हेंबर, २०२६

संचालक मंडळाच्या वतीने आणि साठी
इंडो बोरॅक्स अँण्ड केमिकल्स लिमिटेड
सुरेश कालरा
व्यवस्थापकीय संचालक आणि सीईओ
डीआयएन : ०२८३३७१५

ज्येष्ठांच्या चेहऱ्यावर फुलला आनंदाचा दीपोत्सव

ठाणे : दिवाळी म्हणजे आनंदाचा, उत्साहाचा आणि माणसांना जोडणारा सण... मात्र आयुष्याची अनेक वर्षे कुटुंबासाठी आणि समाजासाठी खर्ची घातल्यानंतर उतारवयात अनेकदा माणसांना हवी असते ती केवळ प्रेमाची साथ, आपुलकीचे दोन शब्द आणि मनमोकळेपणाने आनंद व्यक्त करण्याची संधी! ज्येष्ठ नागरिकांच्या याच भावविश्वाला स्पर्श करणारी एक आगळीवेगळी दिवाळी ठाणे महानगरपालिकेच्या समाज विकास विभागाने साकारली. निमित्त होते ज्येष्ठ नागरिकांसाठी आयोजित केलेल्या 'आगळावेगळी दिवाळी संध्या' या विशेष कार्यक्रमाचे!

ठाणे महानगरपालिका आणि जिजाऊ शैक्षणिक व सामाजिक संस्थेच्या संयुक्त विद्यमाने गुरुवार, ५ नोव्हेंबर रोजी महापालिका मुख्यालयातील कै. नरेंद्र बल्लाळ सभागृहात या कार्यक्रमाचे आयोजन करण्यात आले होते. या कार्यक्रमात ज्येष्ठ नागरिकांनी उत्स्फूर्त सहभाग नोंदवत गाणी, हास्य-विनोद, स्नेहसंवाद आणि दिवाळी फराळाच्या माध्यमातून आनंदाचे क्षण अनुभवले. वयाची बंधने बाजूला ठेवून एकमेकांच्या सहवासात रमलेल्या ज्येष्ठांच्या चेहऱ्यावरील हास्याने संपूर्ण सभागृह आनंदाने उजळून निघाले.

या कार्यक्रमास महापौर शर्मिला पिंपळोलकर, सभागृह नेते हणमंत जगदाळे, उपसभापती मीनल संखे (नौपाडा-कोपरी प्रभाग समिती), समाज विकास विभागाच्या उपायुक्त डॉ. मिताली संचेती, जिजाऊ शैक्षणिक व सामाजिक संस्थेचे संस्थापक निलेश सांबरे, समाज विकास अधिकारी दशरथ वाघमारे, महिला व बालविकास अधिकारी दयानंद गुंडप तसेच समाज विकास विभागातील अधिकारी व कर्मचारी उपस्थित होते.

वीज कनेक्शन बंद करण्याच्या बहाण्याने

महिलेची ऑनलाइन फसवणूक!

भाईंदर : कांदिवली येथील नवरात्रोत्सवासाठी घेतलेले टाटा पॉवरचे तात्पुरते वीज कनेक्शन बंद करून देण्याच्या बहाण्याने एका अज्ञात सायबर भामट्याने मीरारोड येथील महिलेला २ लाख ४९ हजार ९९७ रुपयांचा गंडा घातल्याची घटना उघडकीस आली आहे.

टाटा पॉवरचा अधिकारी असल्याचे भासवून आरोपीने महिलेच्या मोबाईलवर व्हॉट्सॲपद्वारे एपीके फाईल पाठवली. ही फाईल डाऊनलोड करून इन्स्टॉल करताच महिलेच्या आर्थिक व्यवहारांशी संबंधित गोपनीय माहिती मिळवून आरोपीने त्यांच्या खात्यातील रक्कम परस्पर लंपास केली. याप्रकरणी काशिमीरा पोलीस ठाण्यात गुन्हा दाखल करण्यात आला आहे.

दिपानिता बॅनर्जी यांच्या पतीच्या मोबाईलवर एका अनोळखी व्यक्तीचा फोन आला. आपण टाटा पॉवर कंपनीतून बोलत असल्याचे सांगत त्याने विश्वास संपादन केला. आरोपीने व्हॉट्सॲपवर एपीके फाईल पाठवली. ती अँड्रॉइड मोबाईलमध्येच इन्स्टॉल करता येते, असे सांगत ती डाऊनलोड करून इन्स्टॉल करण्यास सांगितले. आरोपीच्या बोलण्यावर विश्वास ठेवून फिर्यादी यांनी संबंधित फाईल मोबाईलमध्ये इन्स्टॉल केली.

मात्र, हीच कृती त्यांच्या आर्थिक नुकसानीचे कारण ठरली. फाईल इन्स्टॉल होताच सायबर भामट्याने तिच्या माध्यमातून क्रेडिट कार्डसंबंधित गोपनीय माहिती मिळवली.

कार लवकर मिळवून देण्याच्या बहाण्याने १०.५१ लाखांची फसवणूक

ठाणे : महिंद्राच्या महागड्या मोटारी कमी कालावधीत मिळवून देण्याचे आमिष दाखवून कार एजंटने मंत्रालयातील प्रशासकीय अधिकारी आणि त्यांच्या भावाची १० लाख ५१ हजार ५०० रुपयांची फसवणूक केल्याचा प्रकार समोर आला आहे. याप्रकरणी चेतन भानावत यांनी पोलिसांकडे तक्रार दाखल केली आहे. तरण अरोरा आणि त्याचा साथीदार अभिषेक वाघचैरे यांच्यावर फसवणुकीचा आरोप करण्यात आला आहे. भानावत यांना महिंद्रा एक्सयूव्ही ७ एक्सओ ही मोटार खरेदी करायची होती. गाडीच्या वितरणासाठी त्यांनी कार एजंट तरण अरोराशी संपर्क साधला.

लोकमान्यनगरमध्ये दोन गटांत हाणामारी

ठाणे : लोकमान्यनगर येथील एकादशी अपार्टमेंट परिसरात दोन गटांत झालेल्या वादातून मारहाणीची घटना घडली. ५ नोव्हेंबरला रात्री प्रकार घडला. प्राची सिंग हिच्या कुटुंबीयांशी झालेला वाद सोडवण्यासाठी गेलेल्या तिच्या मैत्रिणीला मारहाण करण्यात आल्याचा आरोप आहे. तसेच तिच्या मित्राच्या डोक्यात दगड मारून दुखापत केल्याचे तक्रारीत म्हटले आहे. या घटनेत आदित्य राज जखमी झाला असून त्याला उपचारासाठी सिव्हिल रुग्णालयात नेण्यात आले.

ठाण्यात आयफोन चोरट्यांचा धुमाकूळ!

ठाणे : रेल्वे प्रवासादरम्यान मोबाईल चोरट्यांनी आयफोनधारकांना लक्ष्य केल्याचे समोर आले आहे. ठाणे रेल्वे स्थानकात गर्दीचा फायदा घेत खिशातील महागडे आयफोन चोरण्याच्या घटनांमध्ये वाढ झाल्या आहे.

नोव्हेंबरच्या पहिल्या पाच दिवसांत सात प्रवाशांचे मोबाईल चोरीला गेल्याच्या तक्रारी ठाणे रेल्वे पोलिसांकडे दाखल झाल्या आहेत. चोरीला गेलेल्या मोबाईलची एकूण किंमत सुमारे चार लाख २४ हजार रुपये आहे. याप्रकरणी एका संशयिताला पकडण्यात पोलिसांना यश आले आहे. रणजित वरकुटे, मोहम्मद युसुफ काझी, रुत्तमा शेट्टी, बाग स्वर्ण नेथन, पंकज दरगड आणि ऋषिकेश कदम अशी तक्रारदारांची नावे आहेत.

प्रपत्र क्र. १४
[नियम ३३(२) पहा]

कर्ज वसुली न्यायाधिकरण क्र. II, मुंबई

(वित्त मंत्रालय)
३रा मजला, टेलिफोन भवन, स्ट्रॅण्ड रोड, कुलाबा, मुंबई- ४००००५.

मागणी सूचना

द रिकव्हरी ऑफ डेब्टस अँड बँक्रप्टसी ॲक्ट, १९९३ ची कलम २५ ते २८ आणि आयकर अधिनियम, १९६१ च्या दुसऱ्या परिशिष्टाच्या नियम २ अन्वये सूचना
आर. पी. क्र. १३० सन २०२६ **निशाणी क्र. – ७**
पुढील तारीख: १९.१०.२०२६

बँक ऑफ इंडिया **...प्रमाणपत्र धारक**
विरुद्ध
श्री. सनी मुकेश शाह आणि इतर. **...प्रमाणपत्र कर्जदार**

प्रति,
सीडी-१ श्री. सनी मुकेश शाह, एक प्रमुख कर्जदार, प्रौढ, भारतीय रहिवासी, ज्यांचा पत्ता येथे आहे : खोली क्र. ७, ३रा मजला, ज्योती बिल्डिंग, बी. पी. क्रॉस क्र. ४, मुलुंड (पश्चिम), मुंबई – ४०० ०८०.
सीडी-२ श्री. चिराग विजय शाह, श्री. सनी मुकेश शाह यांचे सह-कर्जदार, प्रौढ, भारतीय रहिवासी, ज्यांचा पत्ता येथे आहे : ए/११, ४था मजला, कोणार्क इंद्रप्रस्थ, जैन मंदिर रोड, सर्वोदय नगर, मुलुंड (पश्चिम), मुंबई – ४०० ०८०.
सीडी-३ कु. किंजल विजय शाह, श्री. सनी मुकेश शाह यांच्या सह-कर्जदार, प्रौढ, भारतीय रहिवासी, ज्यांचा पत्ता येथे आहे : ए/११, ४था मजला, कोणार्क इंद्रप्रस्थ, जैन मंदिर रोड, सर्वोदय नगर, मुलुंड (पश्चिम), मुंबई – ४०० ०८०. **...सीडी**

याद्वारे अधिसूचित करण्यांत येते की, माननीय पीठासीन अधिकारी, कर्ज वसुली न्यायाधिकरण – II, मुंबई यांनी **ओ.ए. क्र. ४६४ सन २०२२** मध्ये काढलेल्या वसुली प्रमाणपत्रानुसार तुमच्याकडून रक्कम रु. **७५,४५,२९८.५८ पैसे (रुपये पंच्याहत्तर लाख पंचेचाळीस हजार दोनशे अठ्ठ्याण्णव आणि अठ्ठावन्न पैसे मात्र)** ही रक्कम देय झाली आहे. अर्जदारास मूळ अर्ज सादर केल्याच्या दिनांकापासून म्हणजेच २६.०४.२०१९ पासून संयुक्तपणे आणि स्वतंत्रपणे देयकाची संपूर्ण रक्कम परतफेड आणि/किंवा वसुली होईपर्यंत गृहकर्ज खात्याअंतर्गत वार्षिक @ ८.७०% दराने पुढील व्याजासह रक्कम रु. ७५,४५,२९८.५८ **पैसे (रुपये पंच्याहत्तर लाख पंचेचाळीस हजार दोनशे अठ्ठ्याण्णव आणि अठ्ठावन्न पैसे मात्र)** प्रमाणपत्र कर्जदार क्र. १ ते ३ यांच्याकडून वसूल करण्याचा अधिकार आहे.

तुम्हाला याद्वारे ह्या सूचनेच्या प्राप्तीच्या **१५ दिवसांत** वरील रकम प्रदान करण्याचे निर्देश देण्यात येते आहेत, कसूर केल्यास, रिकव्हरी ऑफ डेब्टस ड्यु टु बँक्स अँड फायनान्शिअल इन्स्टिट्युशन्स ॲक्ट, १९९३ व त्या अंतर्गत बनवलेले नियम यांच्या अनुषंगाने वसुली केली जाईल.

वरील रकमे व्यतिरिक्त तुम्हाला खालील रकमा सुद्धा भराव्या लागतील:
(ए) प्रमाणपत्र/निष्पादन प्रक्रियेच्या ह्या सूचनेनंतर तात्काळ सुरू होणाऱ्या कालावधी साठी देय असे व्याज
(बी) ही सूचना आणि वॉरंटस् च्या बजावणीच्या आणि थकबाकी रकमेच्या वसुलीकरिता केलेल्या अन्य सर्व उपाययोजनांच्या संबंधात आलेले सर्व खर्च, आकार आणि परिव्यय.

पुढील कार्यवाहीसाठी **१९/१०/२०२६** रोजी **दु. ०२:३० वा.** निम्नस्वाक्षरीकारांसमोर हजर होण्याचे आदेश याद्वारे तुम्हाला देण्यात येतात.

माझ्या हस्ते आणि न्यायाधिकरणाच्या शिक्क्याने ह्या दिनांक ३०/०९/२०२६ रोजी दिले.

शिक्का

सही/–
(चेतन जे. भिमगडे)
वसुली अधिकारी,
कर्ज वसुली न्यायाधिकरण–II,

कर्ज वसुली न्यायाधिकरण क्र. २ मध्ये

एमटीएनएल भवन, तिसरा मजला, स्ट्रँड रोड, अपोलो बंदर, कुलाबा मार्केट, कुलाबा, मुंबई – ४०० ००५.

निशाणी–११

मूळ अर्ज क्र. ४९४ सन २०२५
समन्स

कॅनरा बँक **......अर्जदार**
विरुद्ध
शिवम मार्केटिंग आणि अन्य एक **......प्रतिवादी**

ज्याअर्थी मूळ अर्ज क्र. ४९४/२०२५ हा **दिनांक २१.०७.२०२५** रोजी माननीय पीठासीन अधिकारी यांच्यासमोर सुनावणीसाठी सूचीबद्ध करण्यात आला होता.
ज्याअर्थी या माननीय न्यायाधिकरणाने **रु २३,४०,९२०.२९/–** इतक्या कर्जाच्या वसुलीसाठी तुमच्याविरुद्ध दाखल केलेल्या सदर अर्जावर अधिनियमाच्या कलम १९(४) अंतर्गत समन्स/सूचना जारी करण्याचे ठरविले आहे. (मूळ अर्जासोबत कागदपत्रांच्या प्रती इत्यादी जोडलेल्या आहेत).
ज्याअर्थी समन्सची सेवा सामान्य पद्धतीने करता आली नाही आणि पर्यायी सेवेसाठी केलेला अर्ज या माननीय न्यायाधिकरणाने मंजूर केला आहे.
अधिनियमाच्या कलम १९ च्या उपकलम (४) नुसार, तुम्हा प्रतिवादींना खालीलप्रमाणे निर्देश देण्यात येत आहेत :-
(i) समन्सची सेवा झाल्यापासून **३० (तीस) दिवसांच्या आत** अर्जामध्ये मागितलेला दिलासा का मंजूर करण्यात येऊ नये, याबाबत कारणे दाखवावीत.
(ii) मूळ अर्जातील अनुक्रमांक ३ए अंतर्गत अर्जदाराने नमूद केलेल्या मिळकती व मत्ता यांव्यतिरिक्त इतर मिळकती किंवा मत्ता यांचा तपशील उघड करावा;
(iii) मूळ अर्जातील अनुक्रमांक ३ए अंतर्गत उघड केलेल्या तारण मत्ता किंवा अशा इतर मत्ता व मिळकतींच्या संदर्भात, मिळकतींच्या जप्तीसाठी दाखल केलेल्या अर्जाची सुनावणी व निकाल होईपर्यंत, त्यांचे व्यवहार करण्यास किंवा त्यांची विल्हेवाट लावण्यास तुम्हाला प्रतिबंध करण्यात येत आहे;
(iv) तुमच्या व्यवसायाच्या सामान्य व्यवहाराव्यतिरिक्त, न्यायाधिकरणाची पूर्वपरवानगी घेतल्याशिवाय, ज्या मत्तांवर तारणहित निर्माण करण्यात आले आहे आणि/किंवा मूळ अर्जातील अनुक्रमांक ३ए अंतर्गत नमूद किंवा उघड केलेल्या इतर मत्ता व मिळकतींचे विक्री, भाडेपट्टा किंवा अन्य कोणत्याही प्रकारे हस्तांतरण करू नये;
(v) व्यवसायाच्या सामान्य व्यवहारात तारण मत्ता किंवा इतर मत्ता व मिळकतींच्या विक्रीतून प्राप्त झालेल्या विक्री उत्पन्नाचा हिशेब देण्यास तुम्ही जबाबदार असाल आणि असे विक्री उत्पन्न सदर मत्तांवर तारणहित धारण करणाऱ्या बँक किंवा वित्तीय संस्थांकडे ठेवलेल्या खात्यात जमा करावे.

तुम्हाला लेखी जबाब दाखल करण्याचे तसेच त्याची एक प्रत अर्जदारास देण्याचे आणि **दिनांक २५/११/२०२६ रोजी सकाळी ११.०० वाजता डीआरटी–II** समोर उपस्थित राहण्याचेही निर्देश देण्यात येत आहेत. तसे न केल्यास सदर अर्जाची सुनावणी तुमच्या अनुपस्थितीत करून निर्णय देण्यात येईल.
आज दिनांक ०७ ऑक्टोबर, २०२६ रोजी माझ्या सहीने व न्यायाधिकरणाच्या शिक्क्यानिशी जारी करण्यात आले.

सही/–
निबंधक
डीआरटी–II मुंबई

सर्व प्रतिवादींची नावे व पत्ते :
१. मेसर्स शिवम मार्केटिंग
पत्ता : दुकान क्र. ४, बी विंग, सद्गुरू अपार्टमेंट, प्लॉट क्र. २४,२५, सेक्टर-२४, तुर्भे, नवी मुंबई १४६, ठाणे-४००७०५.
२. रमिलाबेन बाबुभाई रावरिया, (मालक व जामीनदार)
पत्ता : दुकान क्र. ४, बी विंग, सद्गुरू अपार्टमेंट, प्लॉट क्र. २४,२५, सेक्टर-२४, तुर्भे, नवी मुंबई १४६, ठाणे-४००७०५.

ताबा सूचना

(स्थावर मालमत्तेसाठी)

ज्या अर्थी,

निम्नस्वाक्षरीकार **सम्मान कॅपिटल लिमिटेड चे (CIN:L65922DL2005PLC136029) (यापूर्वी इंडियाबुल्स हाऊसिंग फायनान्स लिमिटेड म्हणून ओळखले जात होते)** सिक्योरिटाइजेशन अँण्ड रिकन्सट्रक्शन ऑफ फायनान्शियल असेट्स अँण्ड एन्फोर्समेन्ट ऑफ सिक्योरीटी इंटरेस्ट ॲक्ट, 2002 अन्वये प्राधिकृत अधिकारी आणि सदर सूचना प्राप्त झाल्याच्या दिनांकापासून स्पष्ट 60 दिवसांच्या आत **31.08.2022** रोजी सूचनेत नमूद केलेली आणि अधिक रक्कम **रू. 29,64,351.82 (रुपये एकोणतीस लाख चौसष्ठ हजार तीनशे एक्कावन्न आणि ब्याऐंशी पैसे फक्त)** साठी **कर्ज खाते क्र. HHLVSH00324245** या रकमेची परत फेड करण्याची दिनांक **31.08.2022** पासून ते प्रत्यक्ष भरणा करेपर्यंतची मागणी, सूचना कर्जदारे **सुरिंदर कुमार अग्रवाल ऊर्फ सुरेंद्र कुमार अग्रवाल, सुमीत गर्ग ऊर्फ सुमित कुमार अग्रवाल आणि रोहित यतेंद्रनाथ सिंग (गॅरेन्टर)** यांना कलम 13(12) सह सिक्योरिटी इंटरेस्ट (एन्फोर्समेन्ट) रूल्स, 2002 चा नियम 3 अन्वये प्राप्त झालेल्या अधिकारात जारी केली.

सदर रकमेची परतफेड करण्यात कर्जदार अपयशी ठरल्यामुळे याद्वारे कर्जदार आणि सर्वसामान्य जनतेला सूचना देण्यात येते की, सदर कायद्याचे कलम 13 ची उप कलम (4) सह सिक्योरिटी इंटरेस्ट (एन्फोर्समेन्ट) रूल्स, **2002** चा नियम **8** अन्वये प्राप्त झालेल्या अधिकारात खाली वर्णन केलेल्या मालमतेचा निम्न स्वाक्षरीकाराने **ताबा 03.11.2026** रोजी घेतलेला आहे.

विशेषत: कर्जदार आणि सर्वसामान्य जनतेला याद्वारे खबरदार करण्यात येते की, या मालमत्तेचे व्यवहार करू नयेत आणि कोणत्याही व्यवहारावर **सम्मान कॅपिटल लिमिटेड (यापूर्वी इंडियाबुल्स हाऊसिंग फायनान्स लिमिटेड म्हणून ओळखले जात होते)** ची कर्ज आकारणी **रू. 29,64,351.82 (रुपये एकोणतीस लाख चौसष्ठ हजार तीनशे एक्कावन्न आणि ब्याऐंशी पैसे फक्त)** पुढील व्याज **31.08.2022** पासून प्रत्यक्ष भरणा करेपर्यंत लागेल.

कर्जदारांचे लक्ष्य कलम 13 चे उप-कलम (8) च्या मालमत्ता / मालमत्तेला मुक्त करण्यासाठी उपलब्ध वेळेकडे आकर्षित केले जात आहे.

स्थावर मालमत्तेचे वर्णन

फ्लॅट क्र. 203, मोजमाप सुमारे 47.0975 स्क्वेर मीटर्स क्षेत्र (चटई क्षेत्र), दुसऱ्या मजल्यावर, 'क्यू-2' विंगमध्ये, "कल्पवृक्ष" नावाच्या प्रकल्पात, अकृषिक जमिन मोजमाप 1हेक्टर60आर0पी वर निर्मित /विकसित असलेला, हेदुताणे व कानपोली ग्रामपंचायतींच्या हद्दीत, आणि पनवेलच्या दुय्यम निबंधक कार्यालयाच्या अधिकारक्षेत्रात, जिल्हा रायगड, पनवेल – 410206, महाराष्ट्र.

सही/-
तारीख : 03.11.2026 **अधिकृत अधिकारी**
स्थळ : रायगड **सम्मान कॅपिटल लिमिटेड**
(यापूर्वी इंडियाबुल्स हाऊसिंग फायनान्स लिमिटेड म्हणून ओळखले जात होते)

R J SHAH AND COMPANY LIMITED

CIN: L45202MH1957PLC010986
Regd. Office: Mahul Road, Antop Hill, Mumbai-400037
Tel.: +91 9869083044 | **Website:** www.rjshahandco.com
E-mail: rjshahandco191@gmail.com

EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2026

(Rs. In Lakhs except per share data)

Particulars	Quarter ended 30.09.2026 Unaudited	Quarter ended 30.09.2025 Unaudited	Half Year ended 30.09.2026 Unaudited
Total income from operations (net)	-	-	-
Profit before exceptional and extraordinary item	2.70	2.99	27.52
Profit before tax after exceptional and extraordinary item	2.70	2.99	27.52
Profit after tax after exceptional and extraordinary item	1.44	0.73	20.11
Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	0.00	0.00	0.00
Equity Share Capital	28.01	28.01	28.01
Reserves (excluding Revaluation Reserve) as shown in Audited Balance Sheet of previous year	-	-	-
Earnings Per Share (Face Value Rs. 10/- each) (for continuing and discontinued operations) Basic and Diluted	0.51	0.26	7.18

Note:-
The above is an extract of the detailed format of the Financial Results for the Quarter and Half Year ended 30th September, 2026, filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full results, along with the Limited Review Report are available on the website of the Company https://www.rjshahandco.com/investor-relations.html and BSE Limited website: https://www.bseindia.com and can be accessed by the following Quick Response Code.

Date: 6th November, 2026
Place: Mumbai

For **R J Shah and Company Limited**
Ms. Kalindi Shah
Chairperson and Managing Director
DIN: 00402482

व्होल्टास

(A TATA Enterprise)

३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहा महिन्यांसाठी अलेखापरीक्षित अलिप्त आणि एकत्रित वित्तीय निष्कर्ष

व्होल्टास लिमिटेड ('कंपनी') च्या संचालक मंडळाने शुक्रवार, ६ नोव्हेंबर, २०२६ रोजी झालेल्या त्यांच्या बैठकीत, ३० सप्टेंबर, २०२६ रोजी संपलेल्या तिमाही आणि सहा महिन्यांसाठी अलेखापरीक्षित वित्तीय निष्कर्ष (अलिप्त आणि एकत्रित) ('निष्कर्ष') मंजूर केले.
कंपनीच्या वैधानिक लेखापरीक्षकांचा मर्यादित पुनर्विलोकन अहवाल (अलिप्त आणि एकत्रित) सहित निष्कर्ष कंपनीची वेबसाईट https://www.voltas.in/investors/disclosure-under-regulation-46-lodr/financial-information वर आणि स्टॉक एक्सचेंजस च्या वेबसाईटस म्हणजेच www.bseindia.com आणि www.nseindia.com वर उपलब्ध आहेत.
सदर निष्कर्ष क्विक रिस्पॉन्स (क्यूआर) कोड स्कॅन करूनही पाहता येतील.

मुंबई, ६ नोव्हेंबर, २०२६
नोंदणीकृत कार्यालय :
व्होल्टास लिमिटेड
व्होल्टास हाऊस 'ए', डॉ. बाबासाहेब आंबेडकर रोड, चिंचपोकळी, मुंबई ४०० ०३३
वेबसाईट : www.voltas.in
दूरध्वनी : ९१ २२ ६६६५६–२५७/२२३
ई–मेल : shareservices@voltas.com
सीआयएन : एल२९३०८एमएच१९५४पीएलसी००९३७१

व्होल्टास लिमिटेड च्या संचालक मंडळाच्या वतीने आणि साठी
सही/–
मुकुंदन मेनन सी पी
व्यवस्थापकीय संचालक
डीआयएन : ०९६६०६६

फॉर्म जी

तिरुमल्ला इंडिया स्टोअरहाऊस प्रायव्हेट लिमिटेडसाठी
स्वारस्य अभिव्यक्तीचे आमंत्रण
सर्व्हे क्र. ५५, प्लॉट क्र. १८, बीड, तरफ बोड्डे, तालुका बीड, हनुमान नगर, बीड, महाराष्ट्र – ४३११२२
येथे गोदाम आणि तेल उखननाचा व्यवसायात कार्यरत
(इन्सॉल्व्हन्सी अँण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्व्हन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पसर्न्स), रेग्युलेशन २०१६ च्या रेग्युलेशन ३६ए च्या सब–रेग्युलेशन (१) अंतर्गत)

अ. क्र.	संबंधित तपशिल	
१.	पॅन आणि सीआयएन/एलएलपी नं. सहीत कॉर्पोरेट कर्जदारांचे नाव	तिरुमल्ला इंडिया स्टोअरहाऊस प्रा. लि. पॅन:AAGCT3439B सीआयएन: U63030MH2017PTC297426
२.	नोंदणीकृत कार्यालयाचा पत्ता	कार्यालय क्र. ११०४, ११ वा मजला, द पॅसिफिक, प्लॉट क्र. २२९, सेक्टर १३, खारघर, नवी मुंबई, रायगड, पनवेल, महाराष्ट्र, भारत, ४१०२१०
३.	वेबसाईटची युआरएल	उपलब्ध नाही
४.	जास्तीत जास्त स्थावर मालमत्ता असलेल्या ठिकाणाचे तपशील	**फॅक्टरीचा पत्ता :** सर्व्हे क्र. ५५, प्लॉट क्र. १८, बीड, तरफ बोड्डे, तालुका बीड, हनुमान नगर, बीड, महाराष्ट्र – ४३११२२
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	माहिती उपलब्ध नाही
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/ सेवांचे परिमाण आणि मूल्य	आर्थिक वर्ष २०२१–२२ साठी उपलब्ध असलेल्या शेवटच्या अर्थिक विवरणपत्रानुसार, कामकाजातून एकूण उत्पन्न शुन्य होते
७.	कर्मचारी/कामगारांची संख्या	शुन्य
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचींसह), धनकोंची सूची यासह पुढील तपशिल युआरएल येथे उपलब्ध.	सीडीची वित्तीय विवरणपत्रे आणि इतर तपशील ip.tirumallastore@gmail.com या ईमेल वर पत्यावर ईमेल पाठवून प्राप्त करता येतील. धनकोची यादी htpps//ibbi.gov.in/claims/claim-process/U63030MH2017PTC297426 या वेबसाईटवर उपलब्ध आहे
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता युआरएल येथे उपलब्ध	पात्रता निकष तपशिलवार स्वारस्य अभिव्यक्ती दस्तावेजात नमूद केलेले आहेत, जे ip.tirumallastore@gmail.com या ईमेल पत्यावर ईमेल पाठवून प्राप्त करता येतील
१०	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	२३/११/२०२६ रोजी सायं. ०५.०० पर्यंत
११.	संभाव्य रिझॉल्युशन अर्जदारांची तात्पुरती सूची	०३/१२/२०२६
१२.	तात्पुरत्या सूचीला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख	०८/१२/२०२६
१३.	संभाव्य रिझॉल्युशन अर्जदारांची अंतिम सूची जारी करण्याची तारीख	१८/१२/२०२६
१४.	संभाव्य रिझॉल्युशन अर्जदारांकरिता माहितीलेख, इव्हॅल्युएशन मॅट्रिक्स आणि रिझॉल्युशन प्लॅनकरिता विनंती जारी करण्याची तारीख	२३/१२/२०२६
१५.	रिझॉल्युशन प्लान सादर करण्याची अंतिम तारीख	२२/०१/२०२७, सायं. ०५.०० पर्यंत
१६.	स्वारस्याची अभिव्यक्ती सादर करण्यासाठी ईमेल प्रक्रिया	ip.tirumallastore@gmail.com
१७.	एमएसएमई म्हणुन कॉर्पोरेट कर्जदारांच्या नोंदणीचा तपशिल	सद्यस्थितीत, CD MSME म्हणून नोंदणी झाल्याची पृष्टी करणारी कोणतीही कागदपत्रे उपलब्ध नाहीत

सही/– मंगेश व्ही. केकरे
रिझोल्यूशन प्रोफेशनल
तिरुमल्ला इंडिया स्टोअरहाऊस प्रा. लि.
IBBI Reg.No: IBBI/IPA-001/IP-P00539/2017-18/10964
एएफए ३१/१२/२०२६ पर्यंत वैध
कार्यालय क्र. ६०७, चेतक सेंटर, हॉटेल श्रीमायाजवळ, आरएनटी मार्ग, इंदूर (एमपी) ४५२००१

दिनांक : ०७.११.२०२६
ठिकाण : इंदूर